

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 774 of 2019**

**IN**

**DFR NO. 1865 OF 2019**

**Dated : 20<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**M/s. SKS Power Generation (Chhattisgarh) Ltd. ...Appellant(s)  
Versus  
Power Grid Corporation of India Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Nishant Kumar  
Mr. Lakshyajit Singh Bagdwal

**ORDER**

Issue notice to the Respondents on the I.A. No.774 of 2019 (Appln. for leave to file) as well as on the main appeal returnable on 17.07.2019. Dasti, in addition, is permitted.

List the matter on **17.07.2019.**

**(S. D.Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/kt*